

Title: Requests the Central Government to take steps to protect human rights of the Kashmiri people.

SHRIMATI KRISHNA BOSE (JADAVPUR): Mr. Chairman, Sir, I would like to bring to the notice of the House that two demonstrations took place on human rights day on the streets of Delhi, one by the All Party Hurriyat Conference and the other by the Pundits of Jammu and Kashmir. Both sides alleged that there have been serious human rights lapses in Kashmir by Indian authorities. We are given assurances in this House, time and again, that things are improving in Kashmir, particularly, after the elections and after the new Government was installed. But it seems that the security situation there is worsening every day and the people of Kashmir are suffering as they have been suffering for years. I would like to know from the Government what steps they are going to take to protect human rights of the Kashmiri people irrespective of the fact to which caste they belong or to which political colour they belong.